

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :01/10/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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MENTIONING- COURT CODE-MENTION-AT 11A.M.-11.05 A.M

549-ADMISSION-COURTCODE-SCORESBURMAH-11.05 AM

1	Misc. Application	962/2021	JOHN DOUGLAS PRINGLEXEMPTION Vs. SEBI AND ORS.	Ms. Aparajita Chandra, Advocate
(Main Matter Number :SEBI Appeal/0000614/2021)				
	SEBI Appeal	614/2021	JOHN DOUGLAS PRINGLE Vs. SEBI AND ORS.	Ms. Aparajita Chandra, Advocate
Sub Matter :		Misc. Application/0000962/2021		

550-ADM-COURTCODE-OFFMARKETDISCLOSURE-11.10 AM

2	Misc. Application	1153/2021	MRS. MRUDULA BHIKUBHAI PATEL-EXEMPTION Vs. SEBI	Mr. Nitin H Parikh, CS
(Main Matter Number :SEBI Appeal/0000615/2021)				
	Misc. Application	1154/2021	MRS. MRUDULA BHIKUBHAI PATEL-DELAY Vs. SEBI	Mr. Nitin H Parikh, CS
(Main Matter Number :SEBI Appeal/0000615/2021)				
	SEBI Appeal	615/2021	MRS. MRUDULA BHIKUBHAI PATEL Vs. SEBI	Mr. Nitin H Parikh, CS
Sub Matter :		Misc. Application/0001153/2021		
Sub Matter :		Misc. Application/0001154/2021		

551-ADMISSION-COURTCODE-RECOVERYHELIOS-11.15 AM

3	Misc. Application	983/2021	HELIOS CORPORATION LTD. AND ORS.-DELAY Vs. SEBI	MR. VIKAS BENGANI, ADVOCATE
(Main Matter Number :SEBI Appeal/0000616/2021)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	616/2021	HELIOS CORPORATION LTD. AND ORS. Vs. SEBI	MR. VIKAS BENGANI, ADVOCATE
Sub Matter :		Misc. Application/0000983/2021		

286-ADMISSION DISPOSAL-COURTCODE-AKSHSEBI-11.20p.m

4	SEBI Appeal	534/2019	P. F. Sundesha and Others Vs. SEBI	Adhiraj Malhotra,Adv. i/b DMD Associates Shyam Mehta,Sr. Adv. i/b K.Ashar and Co.
	SEBI Appeal	535/2019	Saksh Otifibre Ltd. Vs. SEBI	Adhiraj Malhotra,Adv. i/b DMD Associates Shyam Mehta,Sr. Adv. i/b K.Ashar and Co.
	SEBI Appeal	536/2019	Dr. Kailash Chaudhari Vs. SEBI	Adhiraj Malhotra,Adv. i/b DMD Associates Shyam Mehta,Sr. Adv. i/b K.Ashar and Co.
	SEBI Appeal	438/2020	Aksh Optifibre Ltd Vs. SEBI	DMD Advocates
	SEBI Appeal	439/2020	Dr. KAILASH S. CHOUDHARI Vs. SEBI	DMD Advocates
	SEBI Appeal	440/2020	P. F. SUNDESHA AND OTH Vs. SEBI	DMD Advocates

367DISPOSAL-CODE-ADVERTISEMENTDISCLOSURE-11.30PM

5	Misc. Application	10/2020	Acko General Insurance Ltd.-EXEMPTION APPLICATION Vs. IRDA	Tuli and Co. K. Ashar and Co
(Main Matter Number :IRDA Appeal/0000012/2020)				

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	Misc. Application	11/2020	Acko General Insurance Ltd.-STAY APPLICATION Vs. IRDA	Tuli and Co. K. Ashar and Co
(Main Matter Number :IRDA Appeal/0000012/2020)				
	IRDA Appeal	12/2020	Acko General Insurance Ltd.-EXEMPTION APPEAL Vs. IRDA	Tuli and Co. K. Ashar and Co
Sub Matter :	Misc. Application/0000010/2020			
Sub Matter :	Misc. Application/0000011/2020			

162-DISPOSAL-CODE-COLLATERALSECURITIES-AT-11.40 aM

6	Misc. Application	422/2020	Edelweiss Custodial Services Ltd-exemption to filing CC Vs. NSE Clearing Ltd and Ors	Wadia Ghandy and Co Shardul Amarchand Mangaldas and Co
(Main Matter Number :SEBI Appeal/0000441/2020)				
	SEBI Appeal	441/2020	Edelweiss Custodial Services Ltd. Vs. NSE Clearing Ltd. National Clearing and Anr.	Mr. Sameer Pandit, Advocate Mr. Pesi Modi, Senior Advocate
Sub Matter :	Misc. Application/0000736/2021			
Sub Matter(Disposed) :	Misc. Application/0000683/2021			
Sub Matter :	Misc. Application/0000512/2020			
Sub Matter :	Misc. Application/0000422/2020			
Sub Matter :	Misc. Application/0000585/2020			
	Misc. Application	512/2020	Nimish Shah -Intevener-Exemption to file CC Vs. Edelweiss Custodial Services and NSE Clearing Ltd and Ors	Wadia Ghandy and Co Shardul Amarchand Mangaldas and Co
(Main Matter Number :SEBI Appeal/0000441/2020)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	585/2020	VAISHALI SHAH-INTERVENTION Vs. EDELWEISS CUSTODIAL SERVICE LTD AND NSECCL AND ORS	Shardul Amarchand Mangaldas and Co
(Main Matter Number :SEBI Appeal/0000441/2020)				
	Misc. Application	736/2021	EDELWEISS CUSTODIAL SERVICES- Inspection of documents Vs. NSE CLEARING LTD. AND ANR.	
(Main Matter Number :SEBI Appeal/0000441/2020)				
<u>294-ADMDISPOSAL-COURTCODE-TRANSFERSHARES-AT11.50PM</u>				
7	SEBI Appeal	442/2020	Jiger Shah Vs. SEBI	Corporate Attorneys The Law Point
	SEBI Appeal	385/2020	Dilip Shah Vs. SEBI	Corporate Attorneys The Law Point
	SEBI Appeal	386/2020	Jiger Shah Vs. SEBI	Corporate Attorneys The Law Point
	SEBI Appeal	443/2020	Dilip Shah Vs. SEBI	Corporate Attorneys The Law Point
Sub Matter :		Misc. Application/0000063/2021		
	Misc. Application	63/2021	Dilip Shah Vs. SEBI	Corporate Attorneys The Law Point
(Main Matter Number :SEBI Appeal/0000443/2020)				
	SEBI Appeal	98/2021	Sham Sadharam Gandhi Vs. SEBI	Corporate Attorneys The Law Point

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	99/2021	Sham Sadharam Gandhi Vs. SEBI	Corporate Attorneys The Law Point
	SEBI Appeal	427/2021	MOHAMMAD RAFI AND ANR. Vs. SEBI	Shah and Ramaiya, Chartered Accountants
Sub Matter(Disposed) : Misc. Application/0000618/2021				
	SEBI Appeal	428/2021	MOHAMMAD RAFI and ANR. Vs. SEBI	Shah and Ramaiya, Chartered Accountants
Sub Matter(Disposed) : Misc. Application/0000619/2021				
	SEBI Appeal	429/2021	ROMA SHAMSHAD KHAN Vs. SEBI	Mr.Akshit Jain
Sub Matter(Disposed) : SEBI Appeal/0000620/2021				
	SEBI Appeal	430/2021	ROMA SHAMSHAD KHAN Vs. SEBI	Mr.Akshit Jain
Sub Matter(Disposed) : Misc. Application/0000621/2021				
<u>399-DISPOSAL-VOLUMERISE-AT 12 NOON</u>				
8	Misc. Application	669/2021	Nirvana Mall Management Pvt. Ltd.-Exemption Application Vs. SEBI	R. V. Legal Khare Legal Chambers
(Main Matter Number :SEBI Appeal/0000384/2021)				
	Misc. Application	670/2021	Nirvana Mall Management Pvt. Ltd.-STAY APPLICATION Vs. SEBI	R V Legal Khare Legal Chambers
(Main Matter Number :SEBI Appeal/0000384/2021)				
	Misc. Application	671/2021	Nirvana Mall Management Pvt. Ltd.-REDEMPTION OF SHARES Vs. SEBI	R V Legal Khare Legal Chambers
(Main Matter Number :SEBI Appeal/0000384/2021)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	384/2021	NIRVANA MANAGEMENT LIMITED Vs. SEBI	MALL PRIVATE
Sub Matter :		Misc. Application/0000669/2021		
Sub Matter :		Misc. Application/0000670/2021		
Sub Matter :		Misc. Application/0000671/2021		
Sub Matter :		Misc. Application/0001158/2021		
	SEBI Appeal	468/2021	GAJPAL PRIVATE LIMITED Vs. SEBI	BUILDINFRA R V LEGAL
Sub Matter(Disposed) :		Misc. Application/0000691/2021		
Sub Matter :		Misc. Application/0000692/2021		
Sub Matter :		Misc. Application/0001160/2021		
	Misc. Application	692/2021	GAJPAL PRIVATE LIMITED Vs. SEBI	BUILDINFRA R V LEGAL
(Main Matter Number :SEBI Appeal/0000468/2021)				
	SEBI Appeal	469/2021	AANSAL SERVICES PVT. LTD. Vs. SEBI	SECURITIES R V LEGAL
Sub Matter(Disposed) :		Misc. Application/0000709/2021		
Sub Matter :		Misc. Application/0000710/2021		
Sub Matter :		Misc. Application/0001157/2021		
	Misc. Application	710/2021	Aansal Securities Services Pvt. Ltd. - Stay App Vs. SEBI	R V Legal Khare Legal Chambers
(Main Matter Number :SEBI Appeal/0000469/2021)				
	Misc. Application	750/2021	SKR ELECTRONICS TRADING PVT .LTD- APPLICATION Vs. SEBI	SUPREME AND STAY R V LEGAL
(Main Matter Number :SEBI Appeal/0000470/2021)				

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	Misc. Application	752/2021	NISHOTTAM TRADERS PVT. LTD-STAY APPLICATION Vs. SEBI	R V LEGAL
(Main Matter Number :SEBI Appeal/0000471/2021)				
	SEBI Appeal	470/2021	SKR ELECTRONICS TRADING PVT .TLD. Vs. SEBI	SUPREME AND R V Legal
Sub Matter(Disposed) :		Misc. Application/0000749/2021		
Sub Matter :		Misc. Application/0000750/2021		
Sub Matter :		Misc. Application/0001161/2021		
	SEBI Appeal	471/2021	NISHOTTAM TRADERS PVT. LTD Vs. SEBI	R V LEGAL
Sub Matter(Disposed) :		Misc. Application/0000751/2021		
Sub Matter :		Misc. Application/0000752/2021		
Sub Matter :		Misc. Application/0001150/2021		
	Misc. Application	819/2021	Jabeen Tradelink Pvt. Ltd.-Delay application Vs. SEBI	R. V. LEGAL
		(/0000)		
(Main Matter Number :SEBI Appeal/0000520/2021)				
	Misc. Application	820/2021	Jabeen Tradelink Pvt. Ltd.-Exemption Application Vs. SEBI	R. V. Legal
(Main Matter Number :SEBI Appeal/0000520/2021)				
	Misc. Application	821/2021	Jabeen Tradelink Pvt. Ltd.-Stay application Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000520/2021)				
	SEBI Appeal	520/2021	Jabeen Tradelink Pvt. Ltd. Vs. SEBI	R. V. LEGAL
		(/0000)		
Sub Matter :		Misc. Application/0000819/2021		
Sub Matter :		Misc. Application/0000820/2021		
Sub Matter :		Misc. Application/0000821/2021		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
Sub Matter :		Misc. Application/0001149/2021		
	Misc. Application	1149/2021	Jabeen Tradelink Pvt Ltd-Add. Documents Vs. SEBI	R V Legal
(Main Matter Number :SEBI Appeal/0000520/2021)				
	Misc. Application	1150/2021	Nishottam Traders Pvt ltd-Add. Documents Vs. SEBI	R V Legal
(Main Matter Number :SEBI Appeal/0000471/2021)				
	Misc. Application	1157/2021	Aansal Securities Service Pvt Ltd-Add. Documents Vs. SEBI	R V Legal
(Main Matter Number :SEBI Appeal/0000469/2021)				
	Misc. Application	1158/2021	NIRVANA MALL MANAGEMENT-Add. Documents Vs. SEBI	R V Legal
(Main Matter Number :SEBI Appeal/0000384/2021)				
	Misc. Application	1160/2021	Gajpal Buildinfra Pvt Ltd-Add. Documents Vs. SEBI	R V Legal
(Main Matter Number :SEBI Appeal/0000468/2021)				
	Misc. Application	1161/2021	SKR Supreme Electronics-Add. Documents Vs. SEBI	R V Legal
(Main Matter Number :SEBI Appeal/0000470/2021)				

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<u>70-ADMDISPOSAL-COURTCODE-SCORESVENTURA-AT-12.10 PM</u>				
9	SEBI Appeal	390/2021 (/0000)	CYNTHIA PINTO DE ANDRADE AND ANR Vs. SEBI AND OTHERS	Yasmin Bhansali Co. LAW POINT-SEBI
Sub Matter :		Misc. Application/0000713/2021		
	SEBI Appeal	391/2021	CARL PINTO DE ANDRADE Vs. SEBI AND OTHERS	Yasmin Bhansali AND Co
Sub Matter :		Misc. Application/0000714/2021		
	SEBI Appeal	392/2021	SHREYA PINTO DE ANDRADE Vs. SEBI AND OTHERS	YASHMIN BHANSALI AND CO.
Sub Matter :		Misc. Application/0000715/2021		
	SEBI Appeal	393/2021	CYNTHIA PINTO DE ANDRADE AND ANR Vs. SEBI AND OTHERS	YASHMIN BHANSALI AND CO.
	Misc. Application	713/2021	Cynthia Pinto De Andrade and Anr. Vs. Securities and Exchange Board of India and Ors.	i/b. Yasmin Bhansali and Co i/b. The Law Point
(Main Matter Number :SEBI Appeal/0000390/2021)				
	Misc. Application	714/2021	Carl Pinto De Andrade Vs. Securities and Exchange Board of India and Anr. â€	i/b. Yasmin Bhansali and Co i/b. The Law Point
(Main Matter Number :SEBI Appeal/0000391/2021)				
	Misc. Application	715/2021	Shreya Pinto De Andrade Vs. Securities and Exchange Board of India and Anr.	i/b. Yasmin Bhansali and Co i/b The Law Point
(Main Matter Number :SEBI Appeal/0000392/2021)				

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	SEBI Appeal	569/2021	NELSON THOMAS DSILVA Vs. SEBI and Ors.	Yasmin Bhansali and Co.
Sub Matter(Disposed) : Misc. Application/0000900/2021				
<u>187-ADMDISPOSAL -COURTCODE-GPLPFUTP-AT 12.15P.M.</u>				
10	Misc. Application	607/2021	Ms. Rachita Shripalkumar Shah and Ors.-STAY APPLICATION Vs. SEBI	R V Legal Vidhii Partners
(Main Matter Number :SEBI Appeal/0000394/2021)				
	SEBI Appeal	394/2021 (/0000)	MS. RACHITA SHRIPALKUMAR SHAH and ORS. Vs. SEBI	R V Legal Advocates
Sub Matter : Misc. Application/0000607/2021				
<u>413-ADMISSION-COURTCODE-BIOCONUPSI-AT 12.25 P.M.</u>				
11	SEBI Appeal	491/2021	SHREEHAS P. TAMBE Vs. SEBI	Parinam Law Associates
<u>396-PARTHEARD-CODE-ALLEGATIONSSCNIO-12.30P.M.</u>				
12	SEBI Appeal	319/2020	Praveen Kurele and Ors. Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
	SEBI Appeal	323/2020	Som Prakash Goenka Vs. SEBI	Prakash Shah and Associates Vidhii Partners
Sub Matter : Misc. Application/0000332/2020				
	SEBI Appeal	324/2020	Surendra Kumar Gupta Vs. SEBI	Prakash Shah and Associates Vidhii Partners
Sub Matter : Misc. Application/0000334/2020				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	332/2020	Som Prakash Goenka Vs. SEBI	Prakash Shah and Associates Vidhii Partners
(Main Matter Number :SEBI Appeal/0000323/2020)				
	Misc. Application	334/2020	Surendra Kumar Gupta Vs. SEBI	Prakash Shah and Associates Vidhii Partners
(Main Matter Number :SEBI Appeal/0000324/2020)				
	SEBI Appeal	358/2020	Manish Kumar Garg Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
	SEBI Appeal	364/2020	Sanjeev Sanghi Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
	SEBI Appeal	365/2020	Pranveer Singh Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
	SEBI Appeal	422/2020	Raghuvansh Agrofarms Ltd. Vs. SEBI	Mr. Yahaya Batatawala, Advocate Vidhii Partners
	SEBI Appeal	423/2020	Litmus Investment Ltd. Vs. SEBI	Mr. Yahaya Batatawala, Advocate Vidhii Partners
	SEBI Appeal	374/2020	Sajan Kumar Agarwal Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
	SEBI Appeal	375/2020	Vivek Karwa Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
	SEBI Appeal	376/2020	Geeta Mishra and Anr. Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners

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	SEBI Appeal	377/2020	Sanjay Kumar Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
	SEBI Appeal	435/2020	Manisha Sharma Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
	SEBI Appeal	398/2020	Ashok Kumar Maheshwari and Ors. Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
	SEBI Appeal	399/2020	Manoj Agarwal Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
	SEBI Appeal	400/2020	Narendra Kumar and Ors. Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
	SEBI Appeal	401/2020	Divya Agarwal Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
	SEBI Appeal	437/2020	Shubham Agarwal and Anr. Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
	SEBI Appeal	452/2020	Bakliwal Vyapar Pvt. Ltd. Vs. SEBI	S. K. Jain and Co. Vidhii Partners
	SEBI Appeal	453/2020	Deepak Kumar Agarwal Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
	SEBI Appeal	462/2020	Jasmine Commodities Pvt. Ltd. Vs. SEBI	S. K. Jain and Co. Vidhii Partners

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	SEBI Appeal	463/2020	Aviral Industries Ltd. Vs. SEBI	S. K. Jain and Co. Vidhii Partners
	SEBI Appeal	480/2020	Seema Kapoor and Ors. Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
	SEBI Appeal	501/2020	Vinay Kumar Agarwal Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
	SEBI Appeal	531/2020	Santosh Kumar Vs. SEBI	S. K. Jain and Co. Vidhii Partners
	SEBI Appeal	492/2020	Kavita Awasti and Anr. Vs. SEBI	S. K. Jain and Co. Vidhii Partners
	SEBI Appeal	493/2020	KPK Fin Consultancy Pvt. Ltd. Vs. SEBI	S. K. Jain and Co. Vidhii Partners
	SEBI Appeal	553/2020	Param Jeet Singh Vs. SEBI	S. K. Jain and Co. Vidhii Partners
	SEBI Appeal	555/2020	Shrishti E Systems Pvt. Ltd. Vs. SEBI	S. K. Jain and Co. Vidhii Partners
	SEBI Appeal	67/2021	Subodh Agarwal Vs. SEBI	Mr. Yahaya Batatawala, Advocate Vidhii Partners
	Misc. Application	91/2021	Raj Kumar Vs. SEBI	i/b Dua Associates AOR, Advocate Vidhii Partners

(Main Matter Number :SEBI Appeal/0000131/2021)

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	SEBI Appeal	131/2021	Mr. Raj Kumar Vs. SEBI	i/b Dua Associates AOR, Advocate Vidhii Partners
Sub Matter :		Misc. Application/0000091/2021		
	Misc. Application	211/2021	Sulabh Engineers and Services Ltd. Vs. SEBI	Ketan Rupani and Company Vidhii Partners
(Main Matter Number :SEBI Appeal/0000195/2021)				
	SEBI Appeal	195/2021	Sulabh Engineers and Services Ltd. Vs. SEBI	Ketan Rupani and Co. Vidhii Partners
Sub Matter :		Misc. Application/0000211/2021		
	SEBI Appeal	354/2021	Deepa Mittal Vs. SEBI	Ketan Rupani and Company Vidhii Partners
	SEBI Appeal	355/2021	Manoj Kumar Agarwal Vs. SEBI	Ketan Rupani and Co. Vidhii Partners
	SEBI Appeal	356/2021	Santosh Kumar Agarwal Vs. SEBI	Ketan Rupani and Co. Vidhii Partners
	SEBI Appeal	357/2021	Sandhya Agarwal and Ors. Vs. SEBI	Ketan Rupani and Co. Vidhii Partners
	SEBI Appeal	477/2021	Mridula Agarwal Vs. SEBI	Mr.Vikas Bengani Advocate
Sub Matter(Disposed) :		Misc. Application/0000739/2021		
	SEBI Appeal	478/2021	Kamta Prasad Pandey Vs. SEBI	S .K.JAIN AND CO. Company Secretaries
Sub Matter(Disposed) :		Misc. Application/0000740/2021		

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	SEBI Appeal	479/2021	Akhilesh Kumar Agnihotri Vs. SEBI	S .K.JAIN AND CO. Company Secretaries
Sub Matter(Disposed) : Misc. Application/0000741/2021				
	SEBI Appeal	480/2021	Jeetendra Kumar Agnihotri Vs. SEBI	S .K.JAIN AND CO. Company Secretaries
Sub Matter(Disposed) : Misc. Application/0000742/2021				
	SEBI Appeal	481/2021	VASUNDHARA CAPITAL and SECURITIES LTD Vs. SEBI	S .K.JAIN AND CO. Company Secretaries
Sub Matter(Disposed) : Misc. Application/0000743/2021				
	SEBI Appeal	482/2021	RENU AGARWAL Vs. SEBI	Advocate Batatawala Yahya
Sub Matter(Disposed) : Misc. Application/0000744/2021				
	SEBI Appeal	483/2021	RAJ KUMAR AGARWAL Vs. SEBI	Advocate Batatawala Yahya
Sub Matter(Disposed) : Misc. Application/0000745/2021				
	SEBI Appeal	484/2021	SUBODH AGARWAL Vs. SEBI	Advocate Batatawala Yahya
Sub Matter(Disposed) : Misc. Application/0000746/2021				